

To

1. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro.
2. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
3. Mr. Shivraj Mishra, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
4. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.)-cum-Special Court, elected M.P./M.L.A., Chaibasa.
5. Mr. Manjeet Kumar Sahu, Railway Judicial Magistrate, Chaibasa (Porahat).
6. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
7. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
8. Mr. Kamal Prakash, S.D.J.M.-cum-Judge I/c, Daltonganj
9. Mr. Bankim Chandra Chatterjee, J.M.-cum-P.M. (J.J.B.), Deoghar.
10. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (Madhupur).
11. Mr. Manoj Kumar, Railway Judicial Magistrate, Dhanbad.
12. Mr. Abhijeet Pandey, S.D.J.M, Dhanbad.
13. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Dhanbad.
14. Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
15. Mr. Ishraque Zeya Khan, J.M.-cum-Judge I/c, Dhanbad.
16. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad (U.O.T.).
17. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
19. Mr. Mohit Chaudhary, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Dumka (U.O.P.).
20. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa.
21. Ms. Monika Prasad, S.D.J.M., Garhwa.
22. Mr. Alok Ojha, S.D.J.M.-cum-Civil Judge (Jr. Div.), Garhwa (Nagar Untari) (U.O.T.).
23. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
24. Ms. Sushila Hansda, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
25. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
26. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
27. Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.T.).
28. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
29. Ms. Minakshi Verma, S.D.J.M., Giridih.
30. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
31. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.
32. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
33. Ms. Punam Kumari, S.D.J.M.-cum-P.M. (J.J.B.), Gumla (U.O.P.).
34. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
35. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
36. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
37. Mr. Divyam Choudhary, J.M.-cum-Judge I/c, Hazaribagh.
38. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
39. Ms. Priya Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh.
40. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh (U.O.T.).
41. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
42. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
43. Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
44. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur (Ghatshila).
45. Mr. Amit Alda, S.D.J.M.-cum-Judge I/c, Jamtara (U.O.P.).
46. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Khunti.
47. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.
48. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
49. Mr. Utkarsh Jain, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Latehar.
50. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.

51. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur.
52. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh.
53. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge I/c, Ramgarh.
54. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
55. Ms. Khusboo Tyagi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi (U.O.T.).
56. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.
57. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi.
58. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
59. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
60. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
61. Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
62. Mr. Rahul Kumar, Railway Judicial Magistrate, Sahebganj.
63. Mr. Hussamuddin Waris, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal) (U.O.P.).
64. Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).
65. Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.), Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training Programme on Civil Laws (R-1) for Civil Judge (Jr. Div.) half of the cadre (1st batch)**, scheduled to be held on **19th & 20th April, 2025** at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training Programme on Civil Laws (R-1) for Civil Judge (Jr. Div.) half of the cadre (1st batch)**, scheduled to be held on **19th & 20th April, 2025** at **Judicial Academy Jharkhand, Ranchi**.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

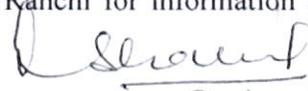
Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 1736 /Apptt.

Dated, Ranchi, the 09/04/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 290/JAJ dated 02.04.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


09.4.25
Registrar (Administration)